

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR

(13)

Date of order: 27-1-1997

RA No. 25/94 (TA No. 366/92)
with MA No. 341/96

1. Union of India through General Manager, Western Railway, Bombay.
2. Chief Mechanical Engineer, Western Railway, Church Gate, Bombay.
3. Additional Chief Mechanical Engineer, Wagon Repair Shop, Western Railway, Kota (now redesignated as Chief Works Manager, Western Railway, Kota).

.. Review Applicants

versus

Bhagwan Das S/o Shri Ram Swarup Agrawal,
Chargeman, Wagon Repair Shop, Western Railway,
Kota.

.. Respondent

Mr. S.S. Hasan, counsel for the Review Applicants
Mr. R.N. Mathur, counsel for the respondent (applicant
in the TA)

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman
Hon'ble Mr. O.P. Sharma, Administrative Member

O R D E R

Per Hon'ble Mr. Gopal Krishna, Vice Chairman

Heard the counsel for the parties.

2. The learned counsel for the review petitioners has produced a decision of the Hon'ble Supreme Court dated 7-3-1995, which has been taken on record. He stated that in view of the decision of the Hon'ble Supreme Court in writ petition Nos. 9801 to 9803 of 1983 and 353 of 1986 under Article 32 of the Constitution for the enforcement of fundamental

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(14)

rights dated 7-3-1995 (Shitla Prasad Pandey, Lakshmi Narayan Sharma and Abrar Husain, petitioners in writ petition Nos. 9801 to 9803 of 1983, Bhagwan Dass, petitioner in writ petition No. 353 of 1986 Vs Union of India and four others), he does not press this review application. This review application is, therefore, dismissed.

3. The review application has since been dismissed, this Misc. Application has become infructuous and is, therefore dismissed and disposed of accordingly.


(O.P. Sharma)

Administrative Member


(Gopal Krishna)

Vice Chairman